

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.150/MP/2016

Subject : Petition for consideration of declared capacity of Nathpa Jhakri Hydro Power Station (6 x 250 MW) aggregating to 1500 MW and Rampur Hydro Power Station (6 x 68.67 MW) aggregating to 412 MW and in the matter of "The Minutes of the 120th and 122nd OCC Meetings of the Northern Regional Power Committee dated 24.2.2016 and dated 22.4.2016 on the scheduling and declaration of the capacity of Nathpa Jhakri and Rampur Hydro Power Stations"

Petitioner : SJVN Limited

Respondent : Northern Regional Load Dispatch Centre & Ors.

Petition No. 19/MP/2017

Subject : Petition for revision of the Declared Capacity of Nathpa Jhakri Hydro Power Station (6 x 250 MW) of SJVN Limited on 15.7.2016 and 9.8.2016 by the Northern Regional Load Dispatch Centre

Date of hearing : **22.2.2018**

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : SJVN Limited

Respondents : Punjab State Power Corporation & Ors.

Parties present : Shri M.G. Ramachandran, Advocate, SJVNL
Ms. Ranjitha Ramachandran, Advocate, SJVNL
Ms. Poorva Saigal, Advocate, SJVNL
Ms. Anushree Bardhan, Advocate, SJVNL
Shri Romesh Kapoor, SJVNL
Shri Rajeev Agrawal, SJVNL
Shri R.B.Sharma, Advocate, BRPL
Shri Sameer Singh, BYPL
Shri Manoj Kumar Agrawal, NRLDC



Record of Proceedings

These petitions were taken up for hearing today.

2. On a specific query by the Commission whether comments have been furnished by the parties on the report of the Chief Engineer, CERC, the learned counsel for the petitioner replied in the affirmative. The learned counsel for the respondent, BRPL however submitted that copy of the said report has not been received.
3. The Commission after hearing the submissions of the learned counsels for the petitioner and the respondent, BRPL, at length, including the representative of NRLDC, reserved its order in these petitions.
4. However, based on the request of the parties, time to file written submissions was granted by the Commission till 16.3.2018.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

